

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.646/2004

Friday, this the 26th day of March, 2004

Hon'ble Shri Kuldip Singh, Member (A)

1. Prakash s/o Late Shri Harchand
Village Macchhari, PO Daurala
Distt. Meerut, Uttar Pradesh
2. Bale s/o Late Shri Harchand
Village Macchhari, PO Daurala
Distt. Meerut, Uttar Pradesh
3. Dev Anand s/o Prakash
Village Macchhari, PO Daurala
Distt. Meerut, Uttar Pradesh
4. Krishna w/o Bale
Village Macchhari, PO Daurala
Distt. Meerut, Uttar Pradesh

..Applicants

(By Advocate: Shri M.L.Charma)

Versus

1. Union of India
through Secretary "Agriculture"
Krishi Bhawan, New Delhi
2. Indian Council of Agriculture Research
Krishi Bhawan, through its Director
Library Avenue, New Delhi
3. Central Potato Research Institute
Simla Himachal Pradesh
through its Director
4. Central Potato Research Station
Modipuram, Meerut
through its Scientist Incharge

..Respondents

O R D E R (ORAL)

Learned counsel for applicants seeks permission to withdraw the present petition with liberty to file a fresh one if need arises.

2. Allowed as prayed. Dismissed as withdrawn.


(Kuldip Singh)
Member (J)

/sunil/